

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

ORDER

The work assigned to **Sh. Amit Saxena**, Assistant Accounts Officer (Ad-hoc), Accounts Branch, South-West District, Dwarka Courts, New Delhi vide this office order No. 47100-116/Admn-I/P&T/HQs/2022 dated 08.06.2022 is hereby **withdrawn with immediate effect**. The other directions issued vide aforesaid order be also treated as withdrawn.

9
01.11.22

(GIRISH KATHPALIA)
PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)
DELHI
JK

No. 82237 - 257 /Admn-I/P & T/HQs/2022

Dated, Delhi the 01.11.2022

Copy forwarded for information and necessary action to: -

1. The Ld. Principal District & Sessions Judge, South-West, New Delhi.
2. The Ld. Officer In-charges, Accounts Branch/Promotion Cell, Central/South-West, Delhi/New Delhi.
3. The Personal Office of the undersigned.
4. The Official concerned.
5. The Branch In-charges, Admn. Branch/Promotion Cell, Central/South-West, Delhi/ New Delhi.
6. The dealing Officials, Personal File, Administration Branch-I, Central District, Tis Hazari Courts, Delhi.
7. The dealing Official, Leave Section, Accounts Branch, Room No. 114, Central, Tis Hazari Courts, Delhi.
8. The dealing Official, ACR Cell, Central District, Tis Hazari Courts, Delhi.
9. The dealing official, Layers, Computer Branch, Central District, Tis Hazari Courts, Delhi.
10. Web-site Committee, Tis Hazari Courts, Delhi.

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01.11.22

PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)
DELHI
JK

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